

Scheduled Tribes (Restriction on Transfer of Lands and Restoration of Alienated Lands) Amendment Bill, 1996 for the consideration and assent of the President. The Bill has been examined in consultation with concerned Ministries, who have sought clarifications on the Bill from the Government of Kerala. The State Government have furnished their clarifications only in the last week. Presently, the Kerala Scheduled Tribes (Restriction on transfer of Lands and Restoration of Alienated Lands) Amendment Bill, 1996, is being examined by the concerned central Ministries in the light of clarifications furnished by the State Government of Kerala.

[Translation]

#### Incidents of Extremists

575. SHRI K.D. SULTANPURI :  
SHRI KRISHAN LAL SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of incidents of terrorist and caste conflicts occurred in Assam, Andhra Pradesh and in the North-Eastern states during the last one year;

(b) the number of persons forced to migrate from the states;

(c) the number of police stations blown up by the extremists, State-wise;

(d) the number of civilian/security forces personnel killed in those incidents, State-wise;

(e) the details of compensation/assistance provided to the dependants of the officials killed in the said incidents; and

(f) the effective steps taken by the Government to control the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (f) The information is being collected.

[English]

#### Functioning of FCI

576. SHRI K. PRADHANI : Will the Minister of FOOD be pleased to state :

(a) whether the Government have a proposal to revamp the functioning of the Food Corporation of India with a view to make the Public Distribution System in the country more effective and efficient;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this direction ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c) With a view to making the functioning, including PDS of Food Corporation of India more effective and efficient, FCI has recently set up 8 more sub-regional offices. For the present there is no further proposal under consideration of Government to revamp the functioning of FCI.

#### Task Force for Project Tiger

577. SHRI K.P. SINGH DEO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have any proposal to set up a special task force for the Project Tiger in the country;

(b) if so, the main objectives of the constitution of such task force;

(c) the extent to which the Central Government propose to bear the expenditure of such task force; and

(d) the details of the programme in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Yes, Sir. The Government has proposed to set up a 'Special Strike Force' during IX Plan in the tiger reserve areas in order to provide necessary manpower and equipment to combat the problem of tiger poaching and other illegal activities in these areas.

(c) and (d) The Central Government proposes to bear 100% expenditure on salaries and allowances of the personnel of this force for first five years; thereafter the expenditure would be shared on 50 : 50 basis between the Central and State Governments concerned. The expenditure on equipment will entirely be borne by the Central Government.

#### Floods/Cyclone in Andhra Pradesh

578. SHRI YELLAIAH NANDI :  
DR. T. SUBBARAMI REDDY :  
SHRI R. SAMBASIVA RAO :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have received full report in regard to the damage caused by floods/cyclone in Andhra Pradesh during October-November 1996;

(b) if so, the details of damages and the assistance